

CULTURE) (KUMARI SELJA): (a) and (b). NDMC has intimated that representations relating to non-issuance of uniforms and non-grant of annual increments have been received from its Class IV employees by the Navyug School Educational Society.

(c) The Governing Body of the Society has already taken a decision to provide uniforms to all Class IV employees and instructions to this effect has been issued to the Heads of the Schools. The matter relating to the non-grant of annual increment is under the consideration of the Government Body.

[*Translation*]

Promotion of Sanskrit and other Languages

4090. DR. GUNWANT RAMBHAU SARODE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of financial assistance provided by the Union Government to various Sanskrit institutions of the country for propagation and publicity of Sanskrit language during the last three years; and

(b) the amount spent on the development and promotion of languages other than Sanskrit during the said period?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). The information is being collected and will be laid on the Table of the House.

[*English*]

Hockey Academy under SE Railway

4091. KUMARI FRIDA TOPNO: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have any proposal to set up a Hockey Academy with a provision for Astro-turf at Bondamunda under South Eastern Railway; and

(b) if so, the time by which it is likely to be set up?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Cases Against FCI Employees

4092. SHRI AVTAR SINGH BHADANA: Will the Minister of FOOD be pleased to state:

(a) the number of cases of corruption, malpractices, fraud and bribery against the officers and employees of the Food Corporation of India came into notice during the last three years, year-wise;

(b) the details thereof; and

(c) the action taken by the Government so far against the guilty officers and employees?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP